

टिप्पणियों, स्पष्टीकरणों/सशोधन के लिये, यदि कोई हो, राज्य सरकारों को भेजी जाती हैं।

ग्रामीण रोजगार सम्बन्धी द्रुत कार्यक्रम के अन्तर्गत छत्तीसगढ़ क्षेत्र में मध्य प्रबंध में 'टैस्ट रिलीफ' कार्य

894. श्री गंगा चरण दीक्षित : क्या छवि और सिन्हाई मंत्री यह बताने की कृपा करेंगे कि

(क) क्या मध्य प्रदेश के छत्तीसगढ़ क्षेत्र के जिलों में इस समय ग्रामीण रोजगार सम्बन्धी द्रुत कार्यक्रम के अन्तर्गत कोई "टैस्ट कार्य" चल रहा है,

(ख) यदि हाँ, तो कितने व्यक्तियों को रोजगार दिया गया है और कौन सा रोजगार दिया गया है,

(ग) अगस्त, 1974 से 30 सितम्बर, 1974 के बीच इन कार्यों पर कितनी धन-राशि व्यय की गई ?

छवि और सिन्हाई मंत्रालय में राज्य मंत्री (श्री अणुसाहिब पी० शिन्डे) (क) से (ग) सूचना एकत्र की जा रही है और ममा पटल पर रख दी जायेगी ?

Teaching of Sanskrit in Twelve-Year School Pattern

895 PROF NARAIN CHAND PARASHAR Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether there is any scope for the teaching of Sanskrit in the new 12-Year School pattern which is being adopted by the Government; and

(b) if so, the outlines of this pattern indicating the elective and compulsory subjects and the stages at which Sanskrit finds a place in the curriculum?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D P YADAV) (a) and (b) School education is primarily the responsibility of State Governments. The languages taught in schools are generally three viz., a regional language, Hindi and English. There is usually provision for study of Sanskrit as an optional language at the middle and secondary level or as an elective subject in the higher secondary course. The Central Board of Secondary Education have formulated new syllabi and courses of study for the Secondary School Examination 1977 for classes IX and X. The new scheme of studies for classes IX and X provides for the study of Sanskrit on an optional basis as an additional subject. Provision has also been made for the study of Sanskrit on an optional basis under the syllabus relating to the study of Hindi as well as a few other modern Indian languages.

Some representations have been received against the new scheme of studies relating to languages. The entire matter is therefore, being re-examined by the Central Board of Secondary Education.

The curriculum committee of the NCERT has evolved a curriculum for the first 10 years of general education. Sanskrit finds a place in the curriculum proposed by it and can be opted as one of three languages from the middle/lower secondary stages. This curriculum is intended for guidance of State Education Departments. The subjects to be studied at the secondary level according to the NCERT curriculum are—

1. Three languages

- First language in primary stage which will usually be the mother tongue.
- Second language in the middle stage which will be Hindi for non-Hindi speaking areas and a modern Indian language other than Hindi in Hindi speaking areas (English or Sanskrit may also be offered if a State can provide for it).

- (c) Third language in middle or secondary stage which will be generally English but any other foreign language can also be offered or Sanskrit or Persian.
- 2. Mathematics
- 3. Science
- 4. History, Geography, Civics and Economics
- 5. Work experience
- 6. Art
- 7 Health and Physical Education.

Out-of-turn allotment of residential accommodation

896. PROF. NARAIN CHAND PARASHAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of cases in which out of turn allotment of residential accommodation have been sanctioned to Government employees during the past three years; and

(b) the reasons which are considered valid for the out-of-turn allotment?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) 2500.

(b) *Ad hoc* (out of turn) allotments are at present considered in the following cases:

- (i) Serious illness of the officer or a member of his family;
- (ii) Personal staff of Ministers, Members of the Planning Commission, the Speaker and the Deputy Speaker of the Lok Sabha, the Chairman and the Deputy Chairman of the Rajya Sabha, and the Chief Justice and Judges of the Supreme Court;

- (iii) Eligible dependent relations of retiring/deceased allottee Government servants and allottee officers transferred outside Delhi or to an ineligible office in Delhi/New Delhi;
- (iv) Officers who are required to vacate accommodation in other pools on account of their transfer to an office eligible for allotment from the general pool;
- (v) Other compassionate grounds involving extreme hardship.

Ad hoc pension to retiring teachers in Gujarat

897. SHRI D. P. JADEJA:

SHRI ARVIND M PATEL:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether any arrangement has been made for paying *ad hoc* pension to retiring teachers in Gujarat State; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) (a) and (b). Information is being collected from the State Government and will be laid on the Table of the Sabha when received.

Acute shortage of drinking water in Jamnagar and Rajkot districts of Gujarat

898. SHRI ARVIND M. PATEL:

SHRI D. P. JADEJA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware of an acute shortage of drinking water